

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL No. 161 of 2019 &
IA No. 568 of 2019**

Dated: 9th August, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Hindustan Petroleum Corporation Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Ms. PratikshaChaturvedi

Counsel for the Respondent(s) : Mr. Utkarsh Sharma for PNGRB

ORDER

At the request of the learned counsel for the parties, list the matter for hearing on **13.09.2019**.

(B.N. Talukdar)
Technical Member (P&NG)
Bn/js

(Justice ManjulaChellur)
Chairperson